

negotiate with gulf-country Oman for cooperation in the field of Defence; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF DEFENCE (SHRI SHARAD PAWAR): (a) and (b). Efforts to enhance the level of cooperation with Oman, as with a large number of other countries, are a part of continuing process.

**Allocation of funds to Madhya Pradesh from Central Road Fund**

340. SHRI BARE LAL JATAV:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the allocation made from Central

Road Fund to Madhya Pradesh during the Seventh Year Plan, Year-wise; and

(b) the amount of fund actually released during this period year-wise and district-wise and the details of the roads constructed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Funds under Central Road Fund are released in lump sum to various State Govts year-wise, keeping in view the total cost of schemes approved for the State, total funds released previously, inter-se priority on all India basis, requirements projected by the States and availability of provision in the budget. Based on above criteria, the funds allocated and actually released during Seventh Five Year Plan period to Madhya Pradesh are given below:

<i>Year</i>	<i>Funds allocated released (Rs. in lakhs)</i>	<i>Funds</i>
1985-86	20.00	20.00
1986-87	Nil	Nil
1987-88	Nil	Nil
1988-89	40.00	45.40
1989-90	35.00	30.00
	95.00	95.40

The details of roads on which expenditure incurred during this period are furnished below:

1. Construction of Padiyopal Road, 15 Km length joining to Bhusawal in Khargone Distt.

2. Construction of Maksudangarh Nazirabad Road, length 20.8 Km.

3. Construction, strengthening and widening of Shahpur Umaria Road, length 22.2 Km.

4. Construction of Nigar Mahuvagaon Banjari and Jharasarag Road, 34 Km.

(b) whether the Government have any proposal to open new branches of nationalised banks in the rural and backward areas of Madhya Pradesh;

5. Widening and Strengthening Gwalior Bhind Etawah Road, length 60 Km.

6. Construction of Parallel Service Road, along Raipur byepass.

(c) if so, the locations thereof; and

**Opening of New Branches of Nationalised Banks in Madhya Pradesh**

(d) if not, the reasons therefor?

341. SHRI BARE LAL JATAV: Will the Minister of FINANCE be pleased to state:

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The number of Public Sector Banks operating in Muraina district of Madhya Pradesh with their locations are given below:-

(a) the number of nationalised banks operating in the Muraina district of Madhya Pradesh and the location thereof;

Name of Centre	No. of branches	Name of Centre	No. of branches	Name of Centre	No. of branches
1. Ambah	2	13. Bhodhar	1	35. Rampur kalan	1
2. Badagaoan (Naoli)	1	14. Diamoi	1	36. Rithona	1
3. Bagchini	1	15. Esa	1	37. Rithora	1
4. Banmore	4	16. Gadhi	1	38. Sabalgarh	3
5. Baroda	1	17. Jhundpura	1	39. Sahasram	1
6. Basaiyan	1	18. Jorakhurd	1	40. Sarai Chhola	1
7. Bijey pur	1	19. Joura	3	41. Sarsaini	1
8. Birpur	1	20. Kamtra	1	42. Semai	1
9. Budhara	1	21. Karhal	1	43. Sheopur	3
10. Chhera	1	22. Kelares	1	44. Sihonia	1
11. Deogarh	1	23. Khandoli	1	45. Sujarma	1
12. Dhobini	1	24. Kiriyanch	1	46. Sumaoli	1
		25. Morena	8	47. Thara	1
		26. Mrigpura	1	48. Uttampura	1
		27. Nagra	1		
		28. Noorabad	1	<b>Total : 65</b>	
		29. Pahargarh	1		
		30. Pandola	1		
		31. Porsa	1		
		32. Premsar	1		
		33. Rajodha	1		
		34. Rampahari	1		

(b) to (d). Under the extent policy of Reserve Bank of India (RBI) for opening of

branches in rural areas, the list of identified centres with necessary particulars in each